



2026:AHC:26593

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 16173 of 2025

Alok Dubey

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Namit Srivastava, Rakesh Dubey
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. The writ petition is **disposed of**.
2. For order, see order of date passed in Writ-A No.9559 of 2024.

February 6, 2026

N.S.Rathour

(Vikas Budhwar,J.)